insulin and Potassium Choloride at a minimal rate

(c) (i) An article on the method has been published in the January issue of the Indian Heart Journal which has international circulation. Another article reporting the result in 125 cases is expected to be published in the October, 1967 issue of the same journal.

(ii) The method has been placed before a general meeting of the Delhi Physicians Association, when the results of 283 cases treated by this inethod were presented.

(iii) The method has also been presented through a lecture before the Delhi Medical Association.

(iv) The results of the first 83cases were mentioned during discussions in the Fifth World Conference on Cardiology.

(v) The Willingdon Hospital team hopes to present to the Indian Council of Medical Research shortly a report on 400 consecutive cases treated by this method.

(d) and (e) Reactions and results will become available when reports referred to at (i) and (v) under part (c) are published. n a boat

COLLEGE FOR CHANDIGARH MEDICAL

BHUPINDER SINGH: 696. SHRI Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the Government of Punjab have made a request to his Ministry for the opening of a medical college in Chandigarh; and

(b) if so, the reaction of the Government thereto?

THE DEPUTY MINISTER IN THE HEALTH MINISTRY OF AND FAMILY PLANNING (SHRI B. S. MURTHY): (a) and (b) A proposal for starting a new medical college has been received recently from the Administration. The Chandigarh proposal is being examined.

FUNERAL VANS WITH N.D.M.C. 2

697. SHRI BHUPINDER SINGH: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the number of "Funeral Vans" available with New Delhi Municipal Committee for hire by people for carrying dead bodies to crematories or cemetries:

(b) whether thisnumber is enough to meet the needs of the people of New Delhi;

(c) whether they can be requisitioned on telephone;

(d) if not, whether there is any proposal to make them available on telephone as is done by the Delhi Municipal Corporation in the case of their vans; and

(e) the number of days during the months of January to June, 1967 when the New Delhi Municipal Committee vans were out of order?

THE DEPUTY MINISTER IN THE HEALTH MINISTRY OF AND (SHRI B. S. FAMILY PLANNING MURTHY): (a) One

(b) No. There is a proposal to purchase one more funeral van.

(c) Yes.

(d) Does not arise.

(e) 5 days.

DEMAND FOR RECOGNITION OF LADAKHIS AS A 'SCHEDULED TRIBE'

698. SHRI BHUPINDER SINGH: Will the Minister of SOCIAL WEL-FARE be pleased to state:

(a) whether it is a fact that the Head Lama of Ladakh has recently, demanded that the Ladakhis should be recognised as a 'Scheduled Tribe'; and

(b) if so, what are Government's reactions thereto?

THE MINISTER OF PLANNING. PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) There have been newspaper reports to this effect, but